

ITEM NO.15

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 4874/2024

GHANSHYAM DUBEY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

WITH

C.A. No. 4875/2024 (III-A)

Date : 01-08-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Manoj K. Mishra, AOR
Mr. Himanshu Singh Tripathi, Adv.
Mr. Umesh Dubey, Adv.
Ms. Pooja Agarwal, Adv.
Mr. Vishal, Adv.
Ms. Vuzmal Nehru, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Both matters

Service is complete on common respondent Nos.1 and 2
but none has entered appearance.

Parties may file statement of case in the meantime.

Registry to process the matters for listing before the
Hon'ble Court, as per rules.

SUJATA SINGH
Registrar

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